

ANNEXURE 5

Name of the corporate debtor: RABIRUN VINIMAY PVT. LTD;

Date of commencement of liquidation: 05th March 2020;

List of stakeholders as on : 08.04.2023

List of operational creditors (Government dues)

| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|---|------------|---------------------------|---------------------------|---------------------------|-----------------|---|--|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed?(Yes /No) | % share in total amount of claims admitted | | | | | |
| 1 | THE COMMISSIONER OF COMMERCIAL TAXES, GOVT.OF WEST BENGAL | YES | 13-05-2020 | 1,90,63,97,902.00 | 1,90,63,97,902.00 | VAT | NOT APPLICABLE | NOT APPLICABLE | 17.95 | - | - | - | - | NOT APPLICABLE |
| 2 | EMPLOYEE STATE INSURANCE CORPORATION | YES | 31-07-2020 | 16,185.00 | 16,185.00 | ESIC | NOT APPLICABLE | NOT APPLICABLE | 0.00 | - | - | - | - | NOT APPLICABLE |
| 3 | DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 2(3) KOLKATA | YES | 01.01.2022 | 8,71,54,95,740.00 | 8,71,54,95,740.00 | INCOME TAX | NOT APPLICABLE | NOT APPLICABLE | 82.05 | - | - | - | - | NOT APPLICABLE |
| 4 | EMPLOYEE STATE INSURANCE CORPORATION | YES | CIRP CLAIM | 2,04,843.00 | 2,04,843.00 | ESIC | NOT APPLICABLE | NOT APPLICABLE | 0.00 | - | - | - | - | NOT APPLICABLE |
| | | | | 10,62,21,14,670.00 | 10,62,21,14,670.00 | | | | 100.00 | | | | | |